

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.655/2004

Thursday, this the 11th day of March, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Insp. Mahavir Singh Dahiya
No.D-I/632
r/o A-24, NPL
Kingsway Camp, Delhi

(By Advocate: Shri Arun Bhardwaj) ..Applicant

Versus

1. Commissioner of Police
PHQ, MSO Building
IP Estate, New Delhi
2. Shri J.K.Sharma
Addl. Commissioner of Police
Security
Main Security Line
Vinay Marg, New Delhi

..Respondents

O R D E R (ORAL)

Justice V. S. Aggarwal:

Learned counsel for applicant states that he may be permitted to withdraw the petition with liberty to take all the legal and factual pleas available in law before the authorities.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

S. K. Naik
(S. K. Naik)
Member (A)

/sunit/

V. S. Aggarwal
(V. S. Aggarwal)
Chairman